

NIA cracks down on Hizb-ut-Tahrir terror network in MP, Rajasthan

P Naveen & Nitesh Kumar | TNN

Bhopal/Jaipur: NIA on Saturday raided three locations in MP's Bhopal and two in Rajasthan's Jhalawar as part of its probe into a terror conspiracy by the banned radical outfit Hizb-ut-Tahrir (HuT), which is accused of radicalising Muslim youth and attempting to forge links with global terror networks such as IS.

The extensive searches were triggered by the data recovered from the mobile phone of Mohsin Khan—a key conspirator, financier, and recruiter for HuT in India—who was arrested by NIA in Bhopal last week. The information led to the identification of another suspect in Jhalawar's Manohar Thana town.

"Mohsin Khan motivated Muslim youth to spread violence in a bid to overthrow India's democratically elected govt and establish an Islamic state governed by Shariah law through the creation of a Caliphate," said an NIA source.

NIA seized digital devices and incriminating materials during coordinated search operations at Aishbagh, Ashoka Garden, and the Shahjahanabad area in Bhopal, as well as a house in Kaji Chowk and a shop near Jama Masjid in Jhalawar. The recovered devices are being sent for forensic analysis to gather further evidence related to the conspiracy.

"The case, registered by the NIA as part of its efforts to dismantle various terrorist and radical networks attempting to spread mayhem across the country, relates to HuT's conspiracy to radicalise and recruit vulnerable Muslim youth," NIA said in a release.

Times Network strengthens Canada presence

Mumbai: In a move to expand its footprint in international markets, Times Network on Saturday announced the launch of ET NOW and Times Now Navbharat on Rogers Xfinity TV in Canada.

The expansion comes through a strategic distribution partnership with Ethnic Channels Group (ECG), the world's largest multicultural broadcaster, Times Network said in a press statement.

"The expansion underscores Times Network's commitment to serving the global Indian diaspora by delivering impactful, relevant, and high-quality news programming that resonates with international audiences," the statement added. TNN

16 J&K tourist spots closed after Pahalgam attack to reopen: LG

LG Sinha's Admin Had Shut Down 48 Tourist Spots

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Srinagar: J&K lieutenant governor Manoj Sinha announced Saturday reopening of 16 of 48 tourist destinations that had been shut since the Pahalgam terror attack on April 22, taking a significant step towards restoring normalcy.

Eight of the spots to be reopened from June 17 are in the Valley and the rest in Jammu. The move follows appeals from CM Omar Abdullah, PDP chief Mehbooba Mufti and tourism industry stakeholders. "We have decided to open several destinations across J&K, including parks in Pahalgam and Betaab Valley," Sinha said in Pahalgam after meeting tourism operators. He promised to reopen other sites after security assessments are over. Betaab Valley is so named as the 1983 blockbuster *Betaab* was shot in this Pahalgam pocket.

The LG announced reopening of Verinag, Kokernag, and Achabal gardens in south Kashmir's Anantnag, and Badamwari, Duck Park, and Taqdeer Park near Hazratbal in Srinagar.

But Tulip Garden, a key Srinagar landmark whose prolonged closure CM Omar had protested, is not on the latest reopening list. "If you shut down Tulip Garden, then close all of Kashmir," Omar had said recently, expressing frustration over closures of tourist spots. In Jammu, the list of destinations to be reopened includes Sarthal and Dhaggar in Kathua, Devipindi, Siyad Baba,



J&K lieutenant governor Manoj Sinha hands over a job appointment letter to Shah's wife Gulnaz Akhter on Saturday

LG gives job appointment letter to wife of Pahalgam's 'martyr' pony wallah

J&K lieutenant governor Manoj Sinha visited the family of Syed Adil Hussain Shah, a pony wallah killed by terrorists for trying to save tourists in Pahalgam, at their native village in Anantnag's Haptnad area and handed over a govt job appointment letter to Shah's wife, Gulnaz Akhter Saturday. Sinha assured the family of sustained support and concrete measures to help them live with dignity. "The entire country is proud of Adil's bravery. The govt job to martyr Adil's wife symbolizes our deep gratitude to this brave civilian who sacrificed his life while protecting tourists in Pahalgam on April 22," Sinha said. National Conference spokesman Tanvir Sadiq appreciated the gesture, saying, "We thank the LG for handing over the job order prepared by fisheries department. It reflects the maturity and responsibility shown by the govt." TNN

and Sula Park in Reasi, Guldanda and Jai Valley in Doda, and Pancheri in Udhampur.

After the Pahalgam attack, LG Sinha's administration shut down 48 of J&K's 87 tourist spots. On Saturday in Pahalgam, Sinha met a delegation of elected representatives, tour and travel operators, pony owners, and hotel associations. "I have assured them that restrictions on other tourist destinations will be lifted after thorough security assessments," he said. A committee of divisional commissioners and IGs will coordinate with district officials and the tourism department to identify more locations for reopening, Sinha added.

The LG cited increased tourist arrivals due to the recent opening of the Kashmir-Katra railway line and heavy ticket bookings. "The Centre and corporate sector are organising conferences in J&K, which will help us move towards normalcy," Sinha said.

The LG referred to the upcoming Amarnath Yatra from July 3 to Aug 9, saying the annual pilgrimage would help boost the local economy and revive tourism while pointing out that the people of Kashmir had always supported the event.

PM to travel to Cyprus in 1st leg of 3-nation tour

TIMES NEWS NETWORK

New Delhi: PM Narendra Modi will travel to Cyprus on Sunday for the first leg of his three-nation tour that will see him participating in the G7 Summit in Canada and also visiting Croatia on his way back. Modi is also expected to have several bilateral meetings on the margins of the summit in Kananaskis.

While the PM will have a meeting with his Canadian counterpart Mark Carney, his other bilateral engagements are still being worked out, official sources said. Modi will also come face to face with US President Donald Trump for the first time since their meeting in Feb.

The ministry of external affairs said in a statement that the visit to Cyprus—the first by an Indian PM since AB Vajpayee visited the country in 2002—will reaffirm the shared commitment of the two countries to deepen bilateral ties and strengthen India's engagement with the Mediterranean region and the European Union.

"The visit to Cyprus is significant also as it comes in the middle of India's ten-



PM Modi will have a meeting with his Canadian counterpart Mark Carney his other bilateral engagements are still being worked out



Securing Canada Assurer la sécurité du Canada

sions with Türkiye over the latter's support to Pakistan.

Ankara's recognition of the so-called Turkish Republic of Northern Cyprus in the northern region that was seized by Turkish forces in 1974 and differences over gas exploration rights in the Eastern Mediterranean remain a constant source of tensions between Türkiye and Cyprus.

Modi is expected to reach Canada on June 16, a day after the opening of the G7 Summit. This would be his sixth consecutive participation in the G7 Summit.

"At the summit, the PM will exchange views with leaders of G7 countries, other invited outreach countries

and heads of international organisations on crucial global issues, including energy security, technology and innovation, particularly the AI-energy nexus and Quantum-related issues," said the govt in its announcement.

For the final leg of his tour, PM Modi will undertake an official visit to Croatia on June 18.

This will be the first ever visit by an Indian PM to Croatia, marking an important milestone in the bilateral relationship.

"The visit to Croatia will also underscore India's commitment to further strengthening its engagement with partners in the European Union," said the govt.

Baby dies, officials deny sanitary worker performed delivery in AP

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Kakinada: A sanitary worker allegedly performed a delivery at the Tallarevu community health centre in Kakinada district in the early hours of Saturday.

The baby died after delivery, leading to protests at the hospital by family members who alleged that the newborn died due to the negligence of doctors.

Medical and health authorities, however, refuted the allegation, stating that the sanitary worker did not perform the delivery. They said an inquiry has been ordered and stern action would be initiated if anyone at the hospital was found to be negligent in connection with the death of the newborn.

The incident led to tension in Tallarevu. Relatives of the woman who delivered the baby and villagers gathered outside the hospital demanding action against those responsible.

Health officials said a 22-year-old woman was admitted to the hospital on Friday morning and had been under constant observation. "The woman's relatives, however, said she developed pains in the early hours of Saturday and the sanitary worker on duty performed the delivery. Doctors said the baby died due



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to meconium aspiration syndrome, a breathing problem that can affect newborns when they inhale a mixture of foetal stool and amniotic fluid into their lungs during or shortly after birth, causing respiratory distress. As the condition of the baby deteriorated, the duty doctor advised the woman's relatives to take the newborn to the govt general hospital. The baby died on the way to GHG. The condition of the woman is said to be stable.

Dr Swapna, district coordinator for health services, told STOI that gynaecologists were present at the health centre till 2 am. A paediatrician and two staff nurses, along with a sanitary worker, were present at the

health facility when the incident took place. She explained that the sanitary worker is a trained birth attendant and took hold of the baby when the woman delivered all of a sudden, and the umbilical cord started to stretch too long.

"She clamped the cord and placed oxygen on the baby. Later, she called the nurse and the doctor. The sanitary worker had no time as she feared the baby would fall down due to sudden delivery by the woman," she explained.

Dr Swapna said an inquiry is being conducted into the incident, and action will be taken against the staff if they are found to be negligent.

3 DEAD IN UP ACCIDENT: A sand-laden dumper truck overturned on an auto-rickshaw in Prayagraj on Saturday, killing three people and injuring as many, police said. Ganga Nagar DCP Kuldeep Gunawat said the incident happened this afternoon. Yash Tiwari, his mother Nivedita Tiwari and Rajmani Gupta, who were travelling in the auto-rickshaw died in the accident. TNN

FORM A PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF **BALASORE ALLOYS LIMITED**

RELEVANT PARTICULARS

1. Name of the corporate debtor	BALASORE ALLOYS LIMITED
2. Date of incorporation of corporate debtor	31/05/1984
3. Authority under which corporate debtor incorporated/registered	Registrar of Companies, Cuttack (Odisha)
4. Corporate Identity No. of corporate debtor	L27101OR1984PLC001354
5. Address of the registered office and principal office (if any) of corporate debtor	Reg. Office: Balgopalpur Balasore, Orissa-756020
6. Insolvency commencement date in respect of the corporate debtor	12.06.2025 (Being the date of order passed by Hon'ble NCLT, Cuttack Bench. Order came to the knowledge of IRP on 13.06.2025 via the official website of NCLT).
7. Estimated date of closure of insolvency resolution process	09.12.2025
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: Shikhar Chand Jain Registration No. - IBB/PA-001/IP-P004952017-18/10883
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: H. No.F-3,L.K. Apartment, Holy Cross Girls School, Pension Bada, Raipur-492001(CG) Email: kajain92@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: ADB & Co. Chartered Accountants, 01st Floor, Mahavir Gausala Complex, K.K. Road, Moudhapara, Raipur-492001 (CG) Email: irp.balasure@gmail.com
11. Last date for submission of claims	26/06/2025
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	a) https://bbi.gov.in/en/home/downloads/bjna

Notice is hereby given that the National Company Law Tribunal, Cuttack Bench has ordered the commencement of a corporate insolvency resolution process of the **Balasure Alloys Limited (Corporate Debtor)** on 12th June, 2025. (Order came to the knowledge of IRP on 13.06.2025 via the official website of NCLT).

The creditors of Corporate Debtor are hereby called upon to submit their claims with proof on or before 26th June, 2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 15/06/2025 SD/- Shikhar Chand Jain
Place : Raipur Interim Resolution Professional (IRP) - Balasure Alloys Limited
Registration No.- IBB/PA-001/IP-P004952017-18/10883
AFA: AA/10883/02/311225/107744
AFA Valid Till: 31.12.2025, Email- irp.balasure@gmail.com, kajain92@gmail.com

Centre for Development of Advanced Computing (C-DAC) and National Institute of Electronics and Information Technology (NIELIT) are working towards building skilled manpower under the "Capacity building for Human Resource Development in Unmanned Aircraft System (Drone and related Technology)" a capacity building initiative of Ministry of Electronics and Information Technology (MeitY), Government of India.

Admission for Post Graduate Diploma in Unmanned Aircraft System Programming (PG-DUASP) Domain AUGUST 2025 batch

Last Date of Online Registration: **JUNE 25, 2025**

C-DAC's Common Admission Test (C-CAT): **JULY 5-6, 2025**

Commencement of Course: **AUGUST 21, 2025**

For details eligibility, admission process, C-CAT Syllabus, Schedule, other terms and conditions C-CAT registration & application link visit cdac.ac.in; <https://cdac.in/UASTrainings>

C-DAC Innovation park, Panchavati, Pashan Pune 411008

FORM NO.18 (See Regulation 35(2)) BY ALL PREMISABLE MODE

DEBTS RECOVERY TRIBUNAL COURT OF THE RECOVERY OFFICER
Plot No.C/71, Sector-7, CDA, Cuttack-753014
WARRANT OF ARREST IN EXECUTION
(UNDER SECTION 25 OF THE RDBFI ACT 1993)
R.P. No. 32/2021/CTC (Arising out of OA No.326 of 2019)

Next Date: 08.08.2025
Certificate Holder Bank
Indian Bank, Bapuji Nagar, Bhubaneswar

vs.
Debi Prasad Pattnaik and Ors.
Certificate Debtors

1. CDR No.1: Debi Prasad Pattnaik, S/o: Niroj Pattnaik, At: Duplex No.1, Manoroma Estate, Rasulgarh, Bhubaneswar.

Whereas the CD was adjudged by the Recovery Certificate of this Tribunal in OA. 326 of 2019 dated. 03.02.2021 was drawn up by the Hon'ble Presiding Officer, for recovery of a sum of **Rs.48,03,147.00 (Rupees Forty Eight Lacs Three Thousand One Hundred Seventeen Only)** with interest @ 10% per annum with yearly rests on the amount due until the full and final realization of the claim amount with costs of Rs.51,000/- (Rupees Fifty One Thousand Only) and the Presiding Officer of DEBTS RECOVERY TRIBUNAL, CUTTACK has sent to the Recovery Officer and the said certificate/s, 19(7) of Recovery of Debts & Bankruptcy Act, 1993 for recovery from the Certificate Debtors and whereas the said sum has not been paid to the said certificate holder bank(s)/financial Institution(s) in satisfaction of the said Certificate, these are to command to you to arrest the said Certificate Debtor(s) and to bring the said Certificate debtor(s) before the Tribunal with all convenient speed unless the said Certificate Debtor(s) pays CHB the sum together with the cost of executing the process.

2. You are further commanded to return this warrant on or before 08/08/2025 with an endorsement certifying the day on which and the manner in which it has been executed or the reasons why it has not been executed.

Given under my hand and the seal of this Tribunal, on this date: 30/05/2025.

Recovery Officer
DEBTS RECOVERY TRIBUNAL, CUTTACK

DEFENCE INSTITUTE OF ADVANCED TECHNOLOGY
(Deemed to be University U/s 3 of UGC Act, 1956),
Girinagar, Pune - 411 025,
(An Autonomous Organisation funded by DD R&D, MoD, GOI)
(Telephone No. (020) 24604415 / 24604417)

ADVT NO. 02-NTS-2025

Online applications are invited from the prospective and eligible candidates for 02 Nos. of positions of **Superintendent (Pay level-7 as per 7th CPC Pay Matrix)** on Direct Recruitment basis. For details with respect to Age, Qualifications and other information, please visit **careers** column of DIAT website www.diat.ac.in. Interested candidates may visit <https://diatnt.samarth.edu.in/index.php/site/login> to apply through online. The last date for submission of online application is **07/07/2025**.

REGISTRAR, DIAT(DU) PUNE

Rajiv Gandhi National Institute of Youth Development (RGNID)
(Institution of National Importance by the Act of Parliament No : 35/2012)
Ministry of Youth Affairs and Sports, Government of India
Sriperumbudur-602 105, Tamil Nadu

Applications are invited for the Post of Director

RGNID is an Institute of National Importance by the Act of Parliament 35/2012 devoted to teaching, research, extension activities, policy development and co-ordination at National and International levels on matters of youth development and youth affairs. It is financed by the Government of India through the Ministry of Youth Affairs and Sports. It is located in Sriperumbudur, Tamil Nadu.

RGNID is looking for a Director, preferably below 65 years of age at the time applying, who is the principal academic and executive head of the institution responsible for shaping the academic performance and proper administration of the Institute befitting its status of an "Institution of National Importance", a distinction conferred on it by the Act of Parliament. The candidate should have outstanding academic qualifications and be an eminent educationist / administrator / technologist. Proven experience in youth development or research on youth affairs will be considered a desirable qualification. The post carries UGC scale wherein the basic pay of Rs.75,000/- (fixed) + Special Allowance of Rs.5,000/- per month (pre-revised) (6th CPC) plus other allowances as applicable, other perks including accommodation, transport etc.

Application in prescribed format (available on www.rgnid.gov.in) with supporting documents should be sent to "The Under Secretary (RGNID)", Department of Youth Affairs, Ministry of Youth Affairs and Sports, Room No. 718A, 7th Floor, A-Wing, Shastri Bhawan, New Delhi-110001 superscripting "Application for the post of Director, RGNID Sriperumbudur" together with two references (to whom reference may be made) as to each on or before **30 days from date of publication of this advertisement in the Employment News.** (Note: **Thirty days will be counted from the last day of the week in which the advertisement appears in the Employment News.**)

Shortlisted candidates will be called for consultations with the Search Committee constituted for the purpose. The committee may invite eligible candidates from outside the applicants as well. For more details about RGNID please visit www.rgnid.gov.in.

SD/-
Assistant Registrar

NATIONAL INSTITUTE OF MENTAL HEALTH & NEURO SCIENCES INSTITUTE OF NATIONAL IMPORTANCE
Post Box No. 2900, Hosur Road, Bengaluru - 560 029, INDIA
Date: 12.06.2025

NOTIFICATION

Applications are invited in the prescribed form for the following vacant posts on permanent basis from the qualified Indian Nationals residing in India & abroad fulfilling the following criterion:

01 PROFESSOR OF PSYCHIATRY	1 POST [SC]
02 PROFESSOR OF NEUROLOGY	1 POST [SC]
03 PROFESSOR OF NEUROSURGERY	2 POSTS [SC-1, OBC-1]
04 PROFESSOR OF NEUROANAESTHESIA & NEUROCRITICAL CARE	1 POST [UR]
05 PROFESSOR OF NEUROIMAGING & INTERVENTIONAL RADIOLOGY	1 POST [UR]
06 PROFESSOR OF CLINICAL PSYCHOPHARMACOLOGY & NEUROTOXICOLOGY	1 POST [UR]
07 ASSOCIATE PROFESSOR OF NEUROLOGY	1 POST [OBC]
08 ASSOCIATE PROFESSOR OF NEUROSURGERY	2 POSTS [SC-1, OBC-1]
09 ASSOCIATE PROFESSOR OF PSYCHIATRY	1 POST [ST]
10 ASSOCIATE PROFESSOR OF NEUROIMAGING & INTERVENTIONAL RADIOLOGY	1 POST [UR]
11 ASSISTANT PROFESSOR OF NEUROSURGERY	3 POSTS [ST-1, UR-1, EWS-1]
12 ASSISTANT PROFESSOR OF NEUROLOGY	2 POSTS [UR-1, EWS-1]
13 ASSISTANT PROFESSOR OF CHILD & ADOLESCENT PSYCHIATRY	1 POST [UR]
14 ASSISTANT PROFESSOR OF NEUROIMAGING & INTERVENTIONAL RADIOLOGY	2 POSTS [ST-1, EWS-1]
15 ASSISTANT PROFESSOR OF NUCLEAR MEDICINE (UNDER NI & IR)	1 POST [UR]
16 ASSISTANT PROFESSOR OF NEUROMICROBIOLOGY	1 POST [OBC]
17 ASSISTANT PROFESSOR OF NEUROVIROLOGY	1 POST [SC]
18 ASSISTANT PROFESSOR OF CLINICAL PSYCHOLOGY	3 POSTS [ST-1, OBC-1, EWS-1]
19 ASSISTANT PROFESSOR OF CLINICAL PSYCHOPHARMACOLOGY & NEUROTOXICOLOGY	1 POST [UR]
20 ASSISTANT PROFESSOR OF NEUROANAESTHESIA & NEUROCRITICAL CARE	2 POSTS [EWS-1, OBC-1]
21 ASSISTANT PROFESSOR OF NURSING	1 POST [UR-1]
22 ASSISTANT PROFESSOR OF PSYCHIATRY	1 POST [OBC-1]
23 ASSISTANT PROFESSOR OF AYURVEDA (CIMER)	1 POST [UR]
24 ASSISTANT PROFESSOR OF PSYCHIATRIC SOCIAL WORK	2 POSTS [OBC-1, EWS-1]
25 ASSISTANT PROFESSOR OF BIOPHYSIOLOGY	1 POST [OBC]
26 ASSISTANT PROFESSOR OF BIOSTATISTICS	1 POST [EWS]
27 ASSISTANT PROFESSOR OF NEUROPATHOLOGY	1 POST [OBC]

NOTE: a) The applications received vide previous Notification No. NIMH/PER/6/RECT/ADVT-2/2023-24 dated 07.03.2024 will also be considered against the current notification. However, such applicants are informed to send the additional educational qualifications and experience, obtained if any, after 08.04.2024 be sent to the Director, NIMHANS, PB.No.2900, Hosur Road, Bengaluru - 560029 by duly mentioning the details of post applied previously without making any payment of application fee. b) If suitable candidate is not available for the post of Professor it will be operated as Additional Professor and for Associate Professor it will be operated as Assistant Professor as per respective cadre category. Separate applications to be submitted by the candidates who want to apply for the posts which may be operated in lower cadre. c) THE NUMBER OF POSTS & CATEGORY MENTIONED ABOVE MAY VARY. d) All other category candidates can provisionally apply against post earmarked for EWS Category with the following conditions: i) That their candidature will be considered only if EWS applicants are not available. ii) That their candidature will be considered as UR category only viz., there shall be no relaxations which are otherwise permitted under their specific categories. e) 4% Reservation for PwBD Candidates as per Government of India Reservation Policy from among the above notified posts. f) ANY CORRIGENDUM/ADDENDUM/ MODIFICATION, ETC. IN THE NOTIFICATION WILL BE MADE AVAILABLE ON THE INSTITUTE'S WEBSITE ONLY.

The candidates may download the Application form from this Institute Website <http://www.nimhans.ac.in> and the prescribed application processing fee (including 18% GST) Rs. 2380/- (Rs. 1180/- in case of SC / ST candidates) shall be paid through State Bank of India "SB COLLECT PAYMENT" link available in this Institute Website <http://www.nimhans.ac.in> and the detailed instructions for making payment is listed in the Annexure-1. PwBD Candidates are exempted from the payment of application/processing fee.

The application in the prescribed form should be submitted along with the transaction / payment details for having remitted the prescribed application processing fee as stated above. The duly filled in application along with all necessary enclosures should reach the Director, NIMHANS, PB.No.2900, Hosur Road, Bengaluru - 560029, India, on or before 12.07.2025. Terms & Conditions and details regarding the notified posts are as follows: SD/- DIRECTOR

